

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 170 OF 2016**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Biomass Power Producers Association, Tamil Nadu</b>	...	<b>Appellant(s)</b>
<b>Vs.</b>		
<b>Tamil Nadu Electricity Regulatory Commission &amp; Anr.</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanarhan  
Ms. Ritu Apurva  
Ms. Adishree

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1  
Mr. S. Vallinayagam for R-2

**ORDER**

As agreed by learned counsel for the parties list the matter for further hearing on **18.09.2019.**

**(S.D. Dubey)**  
**Technical Member**

*Pr/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**